GOVERNMENT OF INDIA MINISTRY OFTRIBAL AFFAIRS RAJYA SABHA QUESTION NO30.11.2009 ANSWERED ON SCHEMES FOR STS IN WEST BENGAL .

1188

SHRI R.C. SINGH

Will the Minister of COALCOALTRIBAL AFFAIRS be pleased to state :-

(a) the details of the schemes being implemented in West Bengal for STs;

(b) the details of the beneficiaries under the above schemes/programmes; and

(c) how his Ministry ensures implementation of various projects meant for STs, particularly in West Bengal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(DR. TUSHAR A. CHAUDHARY)

(a) The schemes of Ministry of Tribal Affairs under implementation are for States having tribal population, including West Bengal. The various schemes are at Annexure-1.

(b) The details of beneficiaries are at Annexure-2.

(c) Implementation of the Schemes and particularly in West Bengal is ensured through proper monitoring on the basis of annual inspections, periodic field visits, regular interactions with the State Governments, furnishing of periodic progress reports and utilization certificates. Annexure-1 Schemes of Ministry of Tribal Affairs

S.No. Name of the Schemes A Special Area Programs (SAP) 1. SCA to Tribal Sub-Plan 2. Grants under Proviso to Article 275(1) B Central Sector Schemes (CS) 3. Grants-in-Aid to NGOs for STs including Coaching & Allied Scheme and Award for Exemplary Service 4. Vocational Training Centres in Tribal Areas 5. Educational Complex in Low Literacy pockets for development of women 6. Support to TRIFED 7. State Tribal Development Cooperative Corporations for Minor Forest Produce 8. Development of Primitive Tribal Groups 9. Support to National/State Scheduled Tribes Finance & Development Corporations 10. Rajiv Gandhi National Fellowship for ST Students 11. Scheme of Institute of Excellence/Top Class Institute 12. National Overseas Scholarship Scheme C Centrally Sponsored Schemes (CSS) 13. Scheme of PMS, Book Bank and Upgradation of Merit of ST students 14. Scheme of Hostels for ST Girls and Boys 15. Establishment of Ashram Schools 16. Research & Mass Education, Tribal Festivals and Others Annexure-2 Details of beneficiaries S.No. Name of the Scheme No. of Beneficiaries 2006-07 2007-08 2008-09 1 2 3 4 5 1 Grant-in-Aid to NGO for STs including Coaching & Allied Scheme and award for exemplary service 68554 73860 115845 2 Vocational Training in Tribal Areas 400 0 0 3 Development of Particularly Vulnerable Tribal Groups (PTGs) 58518 families 4 Scheme of PMS, Book Bank and Ugradation of Merit of ST student 16092 17609 19835 5 Special Central Assistance for Tribal Sub-Plan Not feasible to maintain details of beneficiaries as the programmes are community oriented. 6 Scheme Under Proviso to Art.275(1) of the Constitution.